

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No(s).1912-1916/2017

PRADEEP KUMAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT
SECRETARY & ORS.

Respondent(s)

IA No.145895/2019 - EARLY HEARING APPLICATION

Date : 04-10-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
HON'BLE MR. JUSTICE SANJIV KHANNA

For Appellant(s) Mr. R.P.S. Yadav, Adv.
Ms. Lalita Yadav, Adv.
Kumari Rashmi, Adv.
Mr. Vipin Kumar Jai, AOR

For Respondent(s) Mr. S.R. Singh, Sr.Adv.
Mr. Krishna Kumar Yadav, Adv.
Ms. Sunita Pandit, Adv.
Mr. Mitr Rao, Adv.
Mr. Adarsh Verma, Adv.
Mr. Yash Pal Dhingra, AOR

Mr. Vinod Diwakar, AAG
Mr. B.N.Dubey, Adv.
Mr. Shashank Shekhar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue notice to the State of Uttar Pradesh to find out whether the respondents-accused are really creating trouble for the appellant.

Needful be done within four weeks.

List after four weeks.

(SATISH KUMAR YADAV)
AR-CUM-PS(RAJ RANI NEGI)
ASSISTANT REGISTRAR

